

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**ITEM No. 328**

IA-305/2024,

**In**

**(IB)2130(ND)2019**

**IN THE MATTER OF:**

M/s. Dynacon Projects Pvt. Ltd. .... Petitioner/Applicant

Vs.

M/s. Today Homes & Infrastructure Pvt. Ltd. .... Respondent

**Order under Section 9 of the Insolvency and Bankruptcy Code, 2016**

**Order delivered on 14.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Ms. Tanvi Jain and Mr. Vaibhav Jairath Advs.

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned to **12.06.2024.**

-Sd-

**(RAHUL BHATNAGAR)**  
**MEMBER (TECHNICAL)**

Malik